

DIVISION BENCH
COURT - II

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1270(KB)2019
IA(I.B.C)/133(KB)2024,
IA(I.B.C)/484(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	MAROTIA STEEL TRADERS PVT. LTD. VS S.B ISPAT INDIA PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Saurav Jain, Adv.] For the Liquidator

Ms. Urmila Chakraborty, Adv.] For Suspended Director

Ms. M.S. Tiwari

ORDER

1. Learned Counsel for the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter on **19.03.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)